

ITEM NO.21

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 117/2023

WAHID

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-07-2023 This appeal was called on for hearing today.

For Appellant(s)

M/S. V. Maheshwari & Co., AOR
Mr. Nagendra Singh, Adv.
Mr. Adarsh Pandey, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Akash Choudhary, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. A. Dev Kumar, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High court and Trial
Court. D.O. letter be issued.

List again on 18.8.2023.

H. SHASHIDHARA SHETTY
Registrar